



ଓଡ଼ିଶା ସରକାର
ରାଜସ୍ୱ ଓ ବିପର୍ଯ୍ୟୟ ପରିଚାଳନା ବିଭାଗ
(ବିପର୍ଯ୍ୟୟ ପରିଚାଳନା)
GOVERNMENT OF ODISHA
REVENUE & DISASTER MANAGEMENT DEPARTMENT
(DISASTER MANAGEMENT)

By Fax/e-mail/Post

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Letter No. **2417/R&DM(DM)**, Date: **01.05.2020**

To

All Collectors

All Municipal Commissioners

The Ministry of Home Affairs, Government of India, vide order no. 40-3/2020-DM-I9A) dated 29.04.2020 has allowed movement of migrant workers, pilgrims, tourist, students and other persons stranded at different places due to the lockdown, to their home states.

Government of Odisha has put in place a robust monitoring system of the migrants, both inside and outside the State. The details of the officers designated as nodal officers for various states for necessary co-ordination are provided in annexure.

The following SOP is to be strictly followed for sending persons stranded in Odisha to their home states, by road/ rail:

1. Prior approval of recipient State shall be obtained before departure of any train/ bus from your district/ municipal corporation
2. For road journey by means of bus/ vans, the transit pass will be provided by you and the counterpart Collectors/ Commissioners of Municipal Corporation/ State Co-ordinator in the recipient State shall be informed with the details of of passengers, destination (district & block) and their mobile numbers. One of the passengers, having a smartphone, may be designated as the Group Co-ordinator, whose mobile number may be passed on to the recipient Collector/ Municipal Commissioner/ State Co-ordinator
3. The destination Station/ Border Check Point in the recipient State for each train/ bus/ van will be decided by recipient State Government
4. The returnees should be grouped Block-wise/ District-wise, while boarding the buses/ vans/ trains, as far as possible, for easier logistics

5. As required under the MHA guidelines, the passengers have to be screened for health status in your district/ municipal corporation and only after proper assessment they should be cleared for travel
6. No person/ group of persons should be allowed to travel unless they have an appropriate authorisation issued by you/ your designated officer.


Special Relief Commissioner &
Additional Chief Secretary to Govt.
(Disaster Management)

Memo No. 2418/R&DM(DM)

Date: **01-05-2020**


Copy forwarded to the Private Secretary to Hon'ble Chief Minister/ Private Secretary to all Ministers/ Chief Secretary/ Development Commissioner/ Agriculture Production Commissioner for kind information.


Special Relief Commissioner &
Additional Chief Secretary to Govt.
(Disaster Management)

Memo No. 2419/R&DM(DM)

Date: **01-05-2020**

Copy forwarded to the Addl. Chief Secretary/ Principal Secretary/ Commissioner-cum-Secretary of all Departments/ Director General of Police/ Director General of Police, Fire Services/Police Commissioner, Bhubaneswar-Cuttack/ All Superintendents of Police for kind information and immediate necessary action.


Special Relief Commissioner &
Additional Chief Secretary to Govt.
(Disaster Management)